

**GOVERNMENT OF INDIA
SOCIAL JUSTICE AND EMPOWERMENT
LOK SABHA**

UNSTARRED QUESTION NO:1004
ANSWERED ON:28.11.2011
INCLUSION OF CASES IN THE LIST OF SCS
Singh Dr. Raghuvansh Prasad

Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

- (a) whether the Union Government has received a proposal from the Government of Bihar regarding inclusion of Mallah, Nonia, Tatwa, Tanti Pal (Garedia), Kumhar, Turha etc. castes into the list of Scheduled Castes;
- (b) if so, whether the Government has conducted any study in respect of ethnography of these castes;
- (c) if so, whether the socio-economic condition of these castes make them fit to include them into the list of Scheduled Castes; and
- (d) if so, the details of action taken/proposed to be taken by the Government in this regard?

Answer

MINISTER OF STATE FOR SOCIAL JUSTICE AND EMPOWERMENT (SHRI D. NAPOLEON)

- (a) Government of Bihar has recommended inclusion of Tanti (Tatwa) caste in the list of Scheduled Castes (SCs) in relation to Bihar.
No proposal has, however, been received from it, for inclusion of Mallah, Nonia, Tanti (Garedia), Kumhar and Turha castes in the list of Scheduled Castes in the State.
- (b) & (c) The State Government has furnished the ethnographic details of Tanti (Tatwa) caste, with the recommendation to include it in the list of Scheduled Caste in relation to Bihar.
- (d) In accordance with the approved modalities, this Ministry has referred the proposal to include Tanti (Tatwa) caste in the list SCs in relation to Bihar, to the Registrar General of India.